

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA- 298 of 2014 in
DFR No. 1637 of 2014**

Dated: 20th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Andhra Pradesh State Load Dispatch Center ...Appellant (s)

Versus

A.P.E.R.C. & Anr. ...Respondent(s)

**Counsel for the Appellant (s) : Mr. P. Shiva Rao
Ms. Swapna Seshadri**

ORDER

**IA- 298 of 2014
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 15.09.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **15.09.2014.**

**(Rakesh Nath)
Technical Member**
Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**